

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. (IB)-39(PB)/2017
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 30.03.2017

NAME OF THE COMPANY: M/s. Unigreen Global Pvt. Ltd. Co.

SECTION OF THE COMPANIES ACT: U/s 10 of Insolvency And Bankruancy Code 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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①	P. NAGESH	}	ADVOCATES FOR APPLICANT	
②	ASHUTOSH GUPTA			
③	SHRUV GUPTA			



ORDER

Learned Counsel for the Petitioner seeks time to file an appropriate affidavit of Shri Anurag Garg and Mrs. Ritu Garg, Directors of the Company in respect of the properties which were collateral securities to the Financial Companies like Banks etc. by furnishing an undertaking to recoup the funds of the Company. The aforesaid Directors shall also depose that they are


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prepared to liquidate the assets in the form of immovable properties to recoup the funds of the company. Learned Counsel for the Petitioner also undertakes to serve notice of the Petition on all the financial creditors like – Vijaya Bank, Punjab National Bank etc.

List on 10.04.2017.


(CHIEF JUSTICE M.M.KUMAR)

PRESIDENT


(R.VARADHARAJAN)

MEMBER (JUDICIAL)

U.D.Mehta

30.03.2017